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**C. A. T. Bench, Jaipur**

| Date of Order | Orders                                                                                                                                                                                                                                                                                                                                                                                                                                    |
|---------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 9.11.2000     | <p>Mr. P.V. Calla - Counsel for applicant<br/>Mr. P.C. Sharma - Attorney of Mr. Sanjay Parikh -<br/>Counsel for respondents.</p> <p>M.A. No. 402/2000 is listed<br/>today for disposal in which prayer<br/>has been made to withdraw O.A. No.<br/>299/97.</p> <p>In view of the submissions made<br/>before us by this M.A., we dispose<br/>of the O.A. as withdrawn.</p> <p>(Gopal Singh)<br/>M(A)</p> <p>(S. K. Agarwal)<br/>M (5).</p> |

Received copy  
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10/11/2000  
for  
P.V. Calla

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Bharam (A.D.)  
(P.C. Sharma)  
13/11/2000

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